

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Schedule of Refresher Course for the Civil Judge, Senior Division on completion of five years' service through online (Group-1)

(26.07.2021 to 30.07.2021)

DATE/ DAY	SESSION – I 10:30 am to 11:45 am		SESSION – II 12:00 pm to 1:15 pm		SESSION – III 2:00 pm to 3:30 pm
26.07.2021 Monday	Inaugural Session & Feedback from the participants, identifying issues and challenges faced on the board By: Director, MPSJA		Key issues relating to Gram Nyayalaya Act, 2008 appeal under M.P. Nagar Palika Adhiniyam, 1961 By: Shri Dharendra Singh, Faculty Senior, MPSJA		Discussion on – Key issues relating to Bail By: Shri Jayant Sharma, Faculty Junior, MPSJA
27.07.2021 Tuesday	Key issues relating to Mines and Minerals (Development and Regulation) Act, 1957 By: Shri T. S. Ajmani, O.S.D.-I, MPSJA	T E A	Key issues relating to Electronic Evidence By: Shri Yashpal Singh, Dy. Director, MPSJA	L U N C H	Key issues relating to procedure of preliminary inquiry and departmental inquiry By: Shri Sunil Kumar Jain, Special Judge, District Court, Jabalpur
28.07.2021 Wednesday	Key issues relating to succession certificate u/s 372 of the Indian Succession Act, 1925 By: Director, MPSJA	B R E A K	Discussion on – Key issues relating to Mental Healthcare Act, 2017 By: Shri Hemant Joshi, O.S.D., High Court of M.P.	B R E A K	Discussion on – Key issues relating to ADR Mechanism (Special Emphasis on Mediation and Lok Adalat) By: Shri Dharendra Singh, Faculty Senior, MPSJA
29.07.2021 Thursday	Key issues relating to Inquest Report u/s 176 of CrPC, trial of cross cases, split of trial and procedure u/s 325 CrPC By: Shri T. S. Ajmani, O.S.D.-I, MPSJA		Key issues relating to Sentencing Policy, Victim Compensation Scheme, 2015 and Probation of Offenders Act, 1958 By: Shri Dharendra Singh, Faculty Senior, MPSJA		Discussion on – Key issues relating to Court Fees Act, 1870 and Suit Valuation Act, 1887 By: Shri Jayant Sharma, Faculty Junior, MPSJA
30.07.2021 Friday	Open interactive session based on queries (civil & criminal cases) (Contd...) By: Director, MPSJA		Open interactive session based on queries (civil & criminal cases) By: Director, MPSJA		Valedictory Session By: Director, MPSJA

- NOTE:-** (i) This schedule is subject to the change under exigencies, if any.
(ii) It is advisable to observe instructions/directions regarding this training course issued by MPSJA from time to time.

DIRECTOR